

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH

OA No-915/2020

New Delhi, this the 22nd day of July, 2020

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**



Munna Kumar
S/o Ram Babu Yadav
Aged 28 years
Group C
Designation: Trademan Mate
R/o I-14, Type-1,
West Kidwai Nagar,
New Delhi-110023

(through Sh. Tanvir Ahmed Ansari)

Versus

1. Union of India
Through its Secretary
Ministry of Defence
South Block, New Delhi-110011

2. Chief of Naval Staff
Integrated Headquarter
Ministry of Defence (Navy)
Sena Bhawan, New Delhi-110011

... Respondents

(through Sh. Y.P. Singh)

ORDER(ORAL)

Hon'ble Sh. R.N. Singh, Member(J)

After arguing for some time, Mr. Ansari, learned counsel for the applicant, seeks permission to withdraw the OA with liberty to file a better OA in accordance with law.



2. Permission is granted. OA stands dismissed as withdrawn with liberty as aforesaid. No costs.

(R.N. Singh)
Member(J)

(A.K. Bishnoi)
Member(A)

ravi/ns/akshaya